NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.05/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2016

NAME OF THE PARTIES:

Mr. Ganesh Jaiswal

V/s.

M/s. Tourist Inn. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

6. Madomi Ronbyku

Advocate for two Petitioner

ORDER

C.P. No. 05/397-398/CLB/MAH/2014

- 1. Ld. Advocate from the side of the Petitioner is present, however none appeared from the side of Respondents.
- 2. Records of the case have demonstrated that in the past as well Respondents remained absent on several occasions.
- 3. Ld. Advocate of the Petitioner had informed that the Legal Heirs of Respondent No 2 and Respondent 4 have now been substituted. It is informed that in this regard proper application has also been filed before the Registry.
- 4. C.P. is now adjourned for hearing on **21.12.2016** with a direction to the Petitioner to serve a notice to the Respondents' Legal Heirs.

sd/-

Shri M.K. Shrawat

Member (Judicial)

Dated: 09.11.2016